

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Contempt Petition No.64 of 1994 in

Dated: 13 FEB 1995

APPLICATION NO: XXX 867,931 to 933 of 1994.

APPLICANTS:- Sri.G.R.Parthasarathy and three others.,
V/S.

RESPONDENTS:- Sri.J.Ramanujam, General Manager, Bangalore Telecom
Dist. and two others.,

To

1. Dr.M.S.Nagaraja, Advocate, No.11,
Sujatha Complex, Second Floor,
Gandhinagar First Cross,
Bangalore-560 009.
2. Sri.G.Shanthappa, Additional
Central Govt.standing Counsel,
High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 08-02-1995.

Issued on
13/2/95

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DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

Sms. G. R. Parikasoratty & os. v/s G. M. Telecom & ist. & rs.

C.P.No. 64/94 im² OA 867, 931 & 933/94.

Date	Office Notes	Orders of Tribunal
		<p><u>PKS(VC)/TVR(MA)</u> 8.2.1995</p> <p>We think it appropriate for the applicant to file a fresh O.A. in the context of the factual controversy herein and in that view of the matter, we see no reason to proceed with this contempt application which stands disposed of as aforesaid.</p> <p>The applicant will file the O.A. within one month from this date.</p> <p>Sd/-</p> <p>Sd/-</p> <p>MEMBER (A) VICE CHAIRMAN</p> <p>TRUE COPY</p> <p>13/02/95 Section Officer Central Administrative Tribunal Bangalore Bench Bangalore</p> 